

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT**

**DISTRICT JUDGES - Transfer and Posting of District Judge - ORDERS -
ISSUED.**

ROC.NO.34/2024-B.SPL.

NOTIFICATION NO.33-B.SPL.

DATED:12.01.2024.

The High Court made the following transfer and posting of District Judge:-

Sri R.V.V.S.Murali Krishna, III Addl. District and Sessions Judge-cum-Special Judge for SPE & ACB Cases, Visakhapatnam, is transferred and posted as V Additional District and Sessions Judge, Allagadda, Kurnool District (post kept vacant)

- i) Sri R.V.V.S.Murali Krishna shall forthwith handover charge of his post to the Principal Special Judge for CBI Cases, Visakhapatnam and directed to proceed to his new station by availing actual journey time and shall take charge of his post from III Additional District and Sessions Judge, Kurnool.
- ii) The Principal Special Judge for CBI Cases, Visakhapatnam, shall be in full additional charge of the post of III Additional District Judge-cum-Special Court for SPE and ACB Cases, Visakhapatnam, until further orders.

NOTE: The Order placed in the High Court's Website <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and Incharge officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati.

4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Principal District Judges, Visakhapatnam and Kurnool.
6. The I Additional District and Sessions Judge, Visakhapatnam and Kurnool.
7. The III Additional District and Sessions Judge-cum-special Judge for SPE and ACB Cases, Visakhapatnam.
8. The Principal Special Judge for CBI Cases, Visakhapatnam
9. The V Additional District and Sessions Judge, Alladagga, Kurnool District.
10. The III Additional District and Sessions Judge, Kurnool.
11. The District Treasury Officers, Visakhapatnam and Kurnool.

12. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh.